

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 162 OF 2018

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

M/s JSW Energy Ltd. Appellant(s)

Versus

Maharastra State Electricity Distribution Company Ltd. Respondent(s)

Counsel for the Appellant(s) : Aman Anand
Aman Dixit
Abhimanyu Maheshwari

Counsel for the Respondent(s) : Krishna Dayama for R1

ORDER

List the matter for hearing on **16.01.2020**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK